

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/7140/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Deputy Registrar (Admn.),
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 2nd August, 2023.

Sub:- **Preparatory Leave.**

Ref:- HC (IB)-VIG/01/2023, Dated 28.07.2023.

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Gote Mega, District & Sessions Judge, Arunachal Pradesh for **Preparatory Leave of ten days w.e.f. 31.07.2023 to 09.08.2023**, has been granted.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/7141-7142/A, dated , 02-08-2023

Copy to:

1. Shri Gote Mega, District & Sessions Judge, Arunachal Pradesh.
- ✓2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
